

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.56
ANSWERED ON 20.07.2026**

TOURISM DEVELOPMENT UNDER SDS-2.0 IN SHAHDOL

56. SMT. HIMADRI SINGH:

Will the Minister of TOURISM be pleased to state:

- (a) the current status of tourist destinations or circuits identified in the Shahdol Lok Sabha Constituency including Shahdol, Anuppur, and Umaria districts under the Swadesh Darshan-2.0 scheme (SDS-2.0);**
- (b) the details of funds sanctioned, released, and utilized for upgrading tourism infrastructure and last-mile connectivity at key regional sites like Bandhavgarh Tiger Reserve and Amarkantak during the last three years; and**
- (c) the details of the specific steps taken by the Government under the said scheme to promote sustainable tribal eco-tourism and generate local employment for youth in the said constituency?**

THE MINISTER OF TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (c): Development and promotion of tourism destinations and products is primarily undertaken by the concerned State Government (SG)/Union Territory Administration (UTA). However, the Ministry of Tourism through its central sector schemes of 'Swadesh Darshan 2.0 (SD2.0)', 'Challenge Based Destination Development (CBDD)', a sub-scheme of Swadesh Darshan scheme and 'Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD)' scheme complements the efforts of tourism infrastructure development in the country by extending financial assistance to the SGs/UTAs in synergy with the scheme guidelines, receipt of the project proposals from the concerned State Government/Union Territory Administrations, availability of funds etc.

In addition, Government of India under its 'Special Assistance to States for Capital Investment (SASCI) – Development of Iconic Tourist Centres to

Global Scale' sanctioned 40 projects in 23 States for Rs.3295.76 Crore in the country including Madhya Pradesh in Financial Year 2024-25, with the primary objective to comprehensively develop iconic tourist centres in the country, branding and marketing them at global scale.

Ministry of Tourism has issued guidelines to develop tribal homestays under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) in tribal areas of the country. The said interventions include development of 1000 homestays with the support of upto Rs.5.00 Lakh per unit for new construction, upto Rs.3.00 Lakh for renovation and Rs.5.00 Lakh for village community requirements. Accordingly, this Ministry has sanctioned Rs.5.00 Crore for Development of Tribal Homestays in Karanjiya cluster, Dindori District and Pushparajgarh cluster, Anupur district located under Shahdol Lok Sabha Constituency, Madhya Pradesh under the DA-JGUA scheme during Financial Year 2025-26.

The details of the sanctioned projects in Madhya Pradesh including in the Anuppur, and Umaria districts under SD, SD2.0, CBDD, SASCI and PRASHAD scheme including funds authorized for utilization is annexed.

Further, under these schemes, Ministry of Tourism also encourages the SGs/UTAs to consult local communities, adopt sustainable tourism practices, digitization and envisage to create employment for local population.

ANNEXURE**STATEMENT IN REPLY TO PARTS (A) TO (C) OF LOK SABHA UNSTARRED QUESTION NO.56 ANSWERED ON 20.07.2026 REGARDING TOURISM DEVELOPMENT UNDER SDS-2.0 IN SHAHDOL RAISED BY SMT. HIMADRI SINGH**

(i) Details of Project sanctioned under Swadesh Darshan Scheme in the State of Madhya Pradesh:

(in ₹Crore)

S. No.	Circuit / Sanction Year	Name of the Project	Sanctioned Cost	Amount Released / Authorized for utilization by State Implementing Agency	Amount Utilized
1.	Wildlife Circuit 2015-16	Development of Wildlife Circuit at Panna-Mukundpur-Sanjay-Dubri-Bandhavgarh-Kanha- Mukki-Pench	92.10	86.31	86.31
2.	Buddhist Circuit 2016-17	Development of Sanchi-Satna-Rewa-Mandsaur-Dhar	74.02	72.75	72.75
3.	Heritage Circuit 2016-17	Development of Gwalior – Orchha – Khajuraho – Chanderi – Bhimbetka – Mandu	89.82	89.49	89.49
4.	Eco Circuit 2017-18	Development of Gandhisagar Dam-Mandleshwar Dam-Omkareshwar Dam-Indira Sagar Dam-Tawa Dam- Bargi Dam-Bheda Ghat-	93.76	93.59	93.59

		Bansagar Dam- Ken River			
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(ii) Details of Project sanctioned under Swadesh Darshan 2.0 Scheme in the State of Madhya Pradesh:

(in ₹Crore)

S. No.	Year of Sanction	Destination	Name of the Experience	Sanctioned Cost	Amount Authorized for utilization by Implementing Agency
1.	2023-24	Chitrakoot	Spiritual experience at Chitrakoot	27.22	13.61
2.	2023-24	Gwalior	Phoolbagh Experience Zone	16.74	8.37
3.	2025-26	Datia	Development of Pitambara Peeth Datia	44.24	22.12

(iii) Details of Project sanctioned under Challenge Based Destination Development (CBDD) Scheme in the State of Madhya Pradesh:

(in ₹Crore)

S.No.	Year of Sanction	Name of the Project	Category	Sanctioned Cost	Amount Authorized for utilization by State Implementing Agency
1.	2024-25	Orchha A Medieval Splendour 2.0	Spiritual Tourism	25.00	12.50
2.	2025-26	Mandu-A Medieval Wonder	Culture & Heritage Tourism	24.88	12.44

(iv) Details of Project sanctioned under Special Assistance to States for Capital Investment (SASCI) Scheme in the State of Madhya Pradesh:

(in ₹Crore)

S. No.	Year of Sanction	Name of the Project	Sanctioned Cost	Amount Released for utilization by State Implementing Agency
1.	2024-25	Orchha A Medieval Splendour in Orchha	99.92	131.53
2.	2024-25	International Convention Centre for MICE in Bhopal	99.38	

(v) Details of Project sanctioned under Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) Scheme in the State of Madhya Pradesh:

(in ₹Crore)

S. No.	Project Name	Sanction Year	Sanction Amount	Amount Authorized for Utilization by State Implementing Agency	Amount Utilized
1.	Development of Amarkantak	2020-21	49.99	42.55	34.63
2.	Development of Omkareshwar	2017-18	43.93	43.93	43.93
